

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.2

Customs Appeal No.75060 of 2017

(Arising out of Order-in-Original No.KOL/CUS/COMMISSIONER/PORT/33/2016 dated 08.04.2016 passed by Commissioner of Customs (Port), Kolkata.)

M/s. Bose Enterprise

...Appellant

VERSUS

Commissioner of Customs (Port), Kolkata

.....Respondent

APPEARANCE

Shri H.K.Pandey, Advocate for the Appellant (s)
Shri T. Suleman, Authorized Representative for the Revenue

**CORAM: HON'BLE SHRI R. MURALIDHAR, MEMBER(JUDICIAL)
HON'BLE SHRI RAJEEV TANDON, MEMBER(TECHNICAL)**

DATE OF HEARING : 04.09.2024
DATE OF DECISION : 23.09.2024

The Appeal is disposed of in the terms. For order, see order of date in Customs Appeal No.76182 of 2016.

Sd/

**(R. MURALIDHAR)
MEMBER (JUDICIAL)**

Sd/

**(RAJEEV TANDON)
MEMBER (TECHNICAL)**

sm